



No. 2/83/2025-Admn. /APTEL/ 380/2026
Appellate Tribunal for Electricity
Core-4, 7th Floor, SCOPE COMPLEX, Lodhi Road,
New Delhi - 110003

Dated the September, 2026

OFFICE ORDER

In exercise of the power conferred by the Section 113 of the Electricity Act, 2003 read with Section 24 (2) (d) of the Tribunal Reforms Act, 2026 and in pursuance of Department of Legal Affairs' O.M. No. J-18/57/2026-JUDICIAL/E.195818 dated 27.08.2026, the Ministry of Power vide their order No. 46/2/2022-R&R-II dated 8th September, 2026 has revised the tenure of Shri Ajay Talegaonkar, Hon'ble Technical Member, APTEL appointed under Tribunal Reforms Act, 2021 for a period of four (4) has now been revised to five (5) years from the date of assumption of the post i.e. 25th of September 2025 (FN), or till attaining the age of sixty-seven years, whichever is earlier.

Swapna Singh

(Swapna Singh)

Ld. Registrar (APTEL)

To

Shri Ajay Talegaonkar,
Hon'ble Technical Member, APTEL

Copy for information: -

1. The Under Secretary, Ministry of Power for information w.r.t. MoP order No. 46/2/2022-R&R-II dated 8th September 2026
2. Pay and Accounts Office (Sectt.), Ministry of Power, Sewa Bhawan, R.K. Puram, New Delhi-110066.

Internal

1. PS to Hon'ble Technical Member
2. Drawing & Disbursing Officer, APTEL.
3. Service book of Shri Ajay Talegaonkar, Hon'ble Technical Member, APTEL.
4. Personal file of Shri Ajay Talegaonkar, Hon'ble Technical Member, APTEL.
5. IT Consultant.
6. Office copy/Guard file